

(ब) यदि हां, तो क्या उसके माध्यम पर कोई योजना भी तैयार की गई है ?

शिक्षा नवालय में राज्य मंत्री (श्री नरसिंह झा काजाद) : (क) से (ब) विवरण सभा पटल पर रख दिया गया है । [पुस्तकालय में रखा गया । बेलिचे सक्या एल०डी० 239/67]

**Common Link between Punjab and Haryana**

\*265. **Shri C. C. Desai:**  
**Shri Prakash Vir Shastri:**  
**Shri E. Barua:**

Will the Minister of Home Affairs be pleased to state:

(a) the progress made so far to resolve the disputes arising out of common links between Punjab and Haryana States after their formation; and

(b) whether any decision has been taken about the future of Chandigarh, as to its inclusion in either of the two States?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No LT-240/67].

**Wage Board for Scavengers**

\*266. **Shri S. M. Banerjee:** Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether a decision has been taken to appoint a Wage Board or a Committee to consider the Wage and Working conditions of the Scavengers in the country; and

(b) if not, the reasons therefor?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) There is no proposal for the appointment of a Wage Board. The proposal for the setting up of a study group to examine the working and service conditions of sweepers and scavengers, was brought to the notice of the National Commission on Labour which has decided to set up a study group of its

own on the subject.

(b) Does not arise.

**Surpluses in Engineering Cadres**

\*267. **Shri P. K. Ghosh:**  
**Shri S. C. Samanta:**

Will the Minister of Home Affairs be pleased to state:

(a) whether the Committee constituted by the Planning Commission to study the problem regarding demands of and existing surplus in civil and other construction engineering cadres as well as possibilities of forming service cadres has finalised its report and if so, what are its conclusions; and

(b) whether Government have issued directives to all the public undertakings not to resort to retrenchment till the report is made available and till the surplus engineers are provided with alternative placements?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The Committee constituted for the purpose has not yet finalised its report.

(b) No, Sir.

**Cases against Bombay Business Firms**

\*268. **Dr. Ram Manohar Lohia:**  
**Shri Madhu Limaye:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Economic Offences Wing, Madras registered cases under RC 1/66 and D. S. Company, Delhi and Madhusudan Govardhandas, Bombay were also among the 40 traders in whose names warrants were issued by the Chief Presidency Magistrate, Egmore Madras during the last week of January, 1966;

(b) whether it is also a fact that the Officers carrying warrants to Bombay and Delhi went back on the advice of Dy. Director or any other